

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:46
ANSWERED ON:22.02.2011
IMPLEMENTATION OF TWENTY POINT PROGRAMME
Deka Shri Ramen

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Union Government monitors the progress of the implementation of the Twenty Point Programme by the various Central Ministries and State Governments;
- (b) if so, the details thereof;
- (c) whether the Union Government has received any progress reports in this regard from various States including Assam in the current year;
- (d) if so, the details thereof;
- (e) whether the funds allotted under the said programmes/schemes, were fully utilised during the said period; and
- (f) if so, the details thereof and if not, the reasons therefor ?

Answer

MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (Dr. M.S. GILL)

- (a) Yes Sir, Union Government in the Ministry of Statistics and Programme implementation monitors the physical progress of the 20 Points consisting of 65 items of the Twenty Point Programme-2006 (TPP-06) on the basis of progress report furnished by the State Governments/UT Administrations and central nodal Ministries. 15 of these items with 19 parameters are monitored on monthly basis against the targets fixed by the Central Nodal Ministries. Schemes covered under TPP-06 are also monitored both for financial progress and physical progress by the respective central nodal Ministries.
- (b) Statements indicating the 20 Points consisting of 65 items of TPP-06 and 19 monthly monitored parameters are annexed at Annexure-I and II respectively.
- (c) Yes Sir. The state Government of Assam has been furnishing its monthly progress report on TPP-06.
- (d) A statement indicating the progress of the monthly monitored schemes in Assam during the current year for the latest available period of April-November, 2010 is annexed (Annexure-III).
- (e) The funds allocated by the central nodal Ministries are used by the implementing States/UT's throughout the financial year and the details of full utilization of fund allocated becomes available after the end of financial year.
- (f) The details of position of fund utilization of the programmes/schemes covered under TPP-06 during the current year would become available after 31st March, 2011.